

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE HON'BLE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).17061/2006

(From the judgement and order dated 05/08/2005 in MA No.2518/2000 of The  
HIGH COURT OF M.P AT JABALPUR)

HEERA LAL DUBEY & ANR

Petitioner(s)

VERSUS

NAGESH KUMAR SINGH & ORS

Respondent(s)

(With appln(s) for c/delay in filing SLP)

Date: 16/08/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Shiv Sagar Tiwari,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
ORDER

Petitioners have failed to serve the unserved respondents, even after  
sufficient time has been granted till date.

Nobody is present for the petitioners. Process fee is also not paid by  
them.

List the matter before the Hon'ble Chamber Judge for appropriate  
orders.

(S.G.SHAH)  
Registrar